

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2397
ANSWERED ON:06.03.2003
SPECIAL COMPONENT SCHEME FOR BIHAR AND JHARKHAND
PRABHUNATH SINGH

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Union Government have prepared any special component scheme for Bihar and Jharkhand States;
- (b) if so, the main features of the said scheme alongwith the details of targets fixed for achieving the objectives; and
- (c) the details of amount allocated for the said scheme during the current financial year?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (DR. SANJAY PASWAN)

(a) The State Governments themselves prepare the Special Component Plan which is a component of the Plan Allocation.

(b) & (c) The Special Component Plan of Bihar has given thrust to health, rural development specially in Indira Awas Yojana, Jawahar Gram Samridhi Yojana, Swaran Jayanti Gram Swarozgar Yojana, Education & Nutrition programmes. The details of outlays are at Annexure I. The Special Component Plan of Jharkhand has given thrust in areas of income generation and self-employment. The details of outlays are at Annexure II.

Annexure I

Statement referred to in reply to Part (b) & (c) of the Lok Sabha Unstarred Question No. 2397 for 06.03.2003 raised by Shri Prabhunath Singh M.P. regarding Special Component Schemes for Bihar & Jharkhand.

(Rs. in lakhs)

Sl. No Name of Departments/Sectors Proposed flow to SCP- 2002-03

1	Agriculture	48.56
2.	Animal Husbandry	130.19
3.	Building & Housing	0.00
4.	Civil Aviation	0.00
5.	Commercial Taxes	0.00
6.	Cooperation	291.34
7	Energy	652.01
8.	Finance	0.00
9.	Food & Civil Supplies	0.00
10.	Forest	0.00
11.	Medical Education & Family Welfare	478.80
12.	Health	1678.71
13.	Home	0.00
14.	Higher Education	0.00
15.	Primary & Adult Education	3107.52
16	Secondary Education	36.09
17.	Art, Culture & Sports	0.00
18.	Rajbhasha	0.00

19. Industries	270.65		
20. Information & Public Relation	0.00		
21. Labour	37.65		
22. Land Reforms	0.00		
23. Law	0.00		
24. Minor Irrigation (a)	MI	969.42	
(b) CADA	0.00		
25. Mines	0.00		
26. Minority Welfare	0.00		
27. Personnel	0.00		
28. PHED	1640.00		
29. Planning & Development (a) Planning	78.85		
(b) Statistics	0.00		
30. Road Construction	975.52		
31. Rural Development	21485.58		
32. REO	9964.95		
33. Science & Technology	0.00		
34. Sugar Cane	0.00		
35. Tourism	0.00		
36. Transport	0.00		
37. Twenty Point Programme	0.00		
38. Urban Development	2010.00		
39. Water Resources	10688.06		
40. Welfare	498.16		
41 Social Welfare	2205.83		

Total 57247.90

Annexure II

Statement referred to in reply to Part (b) & (c) of the Lok Sabha Unstarred Question No. 2397 for 06.03.2003 raised by Shri Prabhunath Singh M.P. regarding Special Component Schemes for Bihar & Jharkhand.

(Rs. in lakhs)

S1. No Name of Departments/Sectors Proposed flowto SCP- 2002-03

1 Computer Training	114.86	
2. Pumpset Distribution	44.18	
3. Carpet Weaving	13.25	
4. Cycle Rickshaw	12.15	
5. Wooden &Steel Furniture Shop	8.84	
6. Tent House and Decorative Shop	6.63	
7 Hotel & Dhaba	4.42	
8. Card & Magazine Shop	2.20	
9. Fisheries	254.47	
10. Monetary help to Scavengers and their dependents	500.00	
Total	961.00	